

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 06.07.1999

OA No.428/94

Prem Raj Sharma S/o Shri Suraj Mal Sharma, aged about 31 years, R/o Doongri Wala Malana, Khandar, Distt. Sawai Madhopur.

.. Applicant

Versus

1. Union of India through Post Master General, Postal Department, Rajasthan, Jaipur.
2. The Superintendent of Post Offices, Head Post Office, Sawai Madhopur.
3. The Assistant Superintendent, Sub Post Office, Gangapur City.
4. Shri Kamlesh Kumar, working as EDDA, through Assistant Superintendent, Sub Post Office, Gangapur City.

.. Respondents

Mr. K.C.Sharma, counsel for the applicant

Mr. U.D.Sharma, counsel for the respondents

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. N.P.Nawani, Adm. Member

ORDER

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

Applicant, Prem Raj Sharma, in this application under Section 19 of the Administrative Tribunals Act, 1985, has assailed the verbal order of 19.10.90 and the impugned order dated 8.3.94 by which the applicant's services on the post of E.D.D.A. were terminated.

2. We have heard the counsel for the parties.

3. The grievance of the applicant has been redressed since he has been appointed in the post of Extra Departmental Mail Carrier vide order dated 12.10.94 at Ann.R19. The applicant has already joined on 23.11.94. In the circumstances, the OA has become infructuous. It is hereby dismissed with no order as to costs.

(N.P.NAWANI)  
Adm. Member

G.K.  
(GOPAL KRISHNA)  
Vice Chairman